

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT**

LOK SABHA

**UNSTARRED QUESTION NO. 781
TO BE ANSWERED ON 23.07.2018**

IMPACT OF MATERNITY BENEFIT AMENDMENT ACT

781. SHRI E.T. MOHAMMED BASHEER:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether the Government has made any study on the impact of implementing the maternity benefit amendment Act in the employment sector for women and if so, the details and the outcome thereof;**
- (b) whether the Government has taken note that the participation of women in jobs has reduced following the implementation of the said Act; and**
- (c) if so, the details and the reasons therefor including the steps taken by the Government to increase the women participation rate in workforce?**

ANSWER

**MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT
(SHRI SANTOSH KUMAR GANGWAR)**

(a): No such type of study has been conducted by the Government.

(b): Though no such data is maintained by Central Government, the Government is of opinion that with enforcement of the Maternity Benefit (Amendment) Act, 2017, more and more women workers would be inclined to seek employment which will lead to increase in women labour participation across the country.

(c): The Maternity Benefit Act, 1961, is enforced and implemented by the respective State Governments in all sectors except in the Mines and Circus industries. Time to time, advisories are issued to State Governments for strict enforcement and compliance of the provisions of the Maternity Benefit Act, 1961.
